## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:CA/

/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

**SECTION** 

: 397/398

Sl.No. NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
RAMA SAM Y	Counsel La R 2	

Gr. Sivashankaran

## **ORDER**

Counsel for the petitioner present. Counsel for R2 present. Counsel for petitioner stated that he has sent notices to R1, R3 & R7. R3 & R7 received notices by way of e-mail and they have responded to the same. Services against R3 and R7 is held sufficient. No representation on behalf of R3 & R7. Hence, they are proceeded ex parte. Counsel for R2 is directed to file a counter in the CP for which he prays time. At request time is enlarged. Put up on 05.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)